

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-16/2002/12015/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dibyajyoti Mahanta,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the 19<sup>th</sup> December, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ(G) 11190/2024 dtd. 06.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail civil vacation along with station leave permission, with the official vehicle and driver, at own cost, from the morning of 22.12.2024 till the morning of 02.01.2025**, as prayed for. The next senior most Judicial Officer available at the station, shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo.No.HC.VII-16/2002/12016-12017/A dated**

Copy to:

- , 19-12-24*
1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
  2. The Project Manager, Gauhati High Court, Guwahati.

*b*

**JT. REGISTRAR (VIGILANCE)**

*Shri*